

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

OA No.19 of 1995

Friday, this the 6th day of January, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. V Nakan,
S/o Late Velayudhan,
Foreman, Naval Air Technical School,
Naval Base, Cochin-4
(26/1400 Tirunilath House, Thevara,
Cochin-13).

.. Applicant

By Advocate Mr. MR Rajendran Nair

Vs.

1. The Flag Officer Commanding in Chief,
Head Quarters, Southern Naval Command,
Kochi-4.
2. The Commanding Officer, Head Quarters,
Southern Naval Command, Kochi-4.
3. The Officer in Charge,
Naval Air Technical School, GARUDA,
Cochin-4.
4. Union of India represented by
Secretary, Ministry of Defence,
New Delhi.

.. Respondents

By Advocate Mr. James Kurian

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that the vacancy of Senior Foreman (Weapon), advertised under A-1 must be treated as a vacancy reserved for members of the Scheduled Castes. Whether there is only one vacancy, whether a single vacancy can be reserved and so on, are matters which have to be ascertained by the respondent department. By A-4 respondents informed applicant that the matter is under consideration. We direct

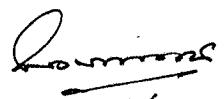
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respondents to take a final decision in the matter within four weeks of today, and answer the representation of applicant.

2. With these directions we dispose of the application.

No costs.

Dated the 6th January, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

ak/6195

List of Annexures

1. Annexure A-1:- True copy of the memorandum No. 3071/44 dated 30.7.1993 issued by Civilian Gazetted Officer for 1st respondent.
2. Annexure A-4:- True copy of the order No.280/56/5 dated 19.10.1994 issued by P.M. Abraham, Lieut Commander for 2nd respondent to the applicant.